

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-520

TP(Co. Act.)-53(PB)/2022 Old CP No.-39/2016

IA(Co. Act)/49/2024

IN THE MATTER OF:

Modern Solar Private Limited

.....Applicant

Vs.

Claro Energy Private Limited

.....Respondent

SECTION

U/s 433(e)/433(f) of CA 1956

Order delivered on 29.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent : Mr. Rohit Anil Rathi, Yashas R. K., Advs.

ORDER

Due to paucity of time, the matter is listed on **07.06.2024**.

**Sd/-
(Court Officer)**